

- (viii) Ganga at Diamond Harbour
- (ix) Ganga at Garden Reach
- (x) Ganga at Baharampur
- (xi) Ganga at Howrah Shivpur

**Central Assistance for CADWM project under ISBIG**

625. SHRI RAMKUMAR VERMA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government intends to release the Central Assistance for ongoing Command Area Development and Water Management (CADWM) projects under the new scheme of Incentivisation Scheme for Bridging Irrigation Gap (ISBIG) for financial year 2018-19;

(b) if so, by when; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) The Government of India taken initiative to complete the Command Area Development and Water Management (CADWM) component of the irrigation projects in various States through a new Scheme, namely Incentivisation Scheme for Bridging Irrigation Gap (ISBIG). The Scheme proposal has been approved by the Expenditure Finance Committee of Government of India. The Scheme will be implemented after approval of the Cabinet. The release of Central Assistance for the projects of ISBIG will be taken up on implementation of the Scheme.

**Approval and financial assistance for Mekedatu project**

626. DR. L. HANUMANTHAI AH: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has received any proposal from Karnataka for approval and financial assistance for Mekedatu multipurpose (drinking and power) project;

(b) if so, the details thereof;

(c) whether Government has taken steps to grant approval for the said project;

(d) if so, by when Government is going to approve the project and the details thereof;

(e) whether Government has received any proposal for financial assistance for the project; and

(f) if so, the response of Government in this regard and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) Regional Office of Central Water Commission (CWC) at Bengaluru received a report namely Detailed Project Report (DPR) of "Mekedatu Balancing Reservoir-cum-Drinking Water Project" from Cauvery Neeravari Nigam Limited (CNNL) of Government of Karnataka on 07.06.2017. The estimated cost of the proposed project was ₹ 5912 crore.

(c) and (d) As the detailed information required for a DPR was not included in the Report, it was examined in CWC considering it as a Pre-Feasibility Report and was returned by CWC to Cauvery Neeravari Nigam Limited, Bengaluru on 07.07.2017 with observations/comments. Time taken to give Technical Advisory Committee (TAC) clearance/Investment clearance depends on the time taken by the State Government in complying with the observations of CWC.

(e) and (f) Regarding Central Assistance to the project, Government of Karnataka needs to first obtain TAC clearance and Investment clearance of MoWR, RD and GR after complying the observations/comments of CWC. Thereafter, State Government needs to submit proposal seeking Central Assistance (CA) to CWC. A view on sanctioning Central Assistance is taken as per the extant Guidelines of Central Assistance.

#### **Flood control and re-excavation project in West Bengal**

627. SHRI MANAS RANJAN BHUNIA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has stopped funding for Keteghai-Kapaleshwari-Baghai river flood control and re-excavation project in West Bengal for the last two years, if so, the cost of the project sanctioned during Twelfth Five Year Plan period;

(b) the amount of fund released by the Central Government; and

(c) the contribution of State Government and ratio thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM